

In the High Court of Judicature, Bombay.

Fri day, the 25th day of November 1864.

SPECIAL APPEAL No. 374 of 1864.

Hari Vishwanath
and Nilkant Gopal
Putturchen of the
Konkan District
(Original Defendants)

Appellants,

VERSUS

Gurputrao Vish-
wanath Gupte of
the Konkan District
(Original Plaintiff)

Respondent,

Rs. 64-0-0

The claim in the Original Suit was to recover and obtain possession of a piece of ground at fallan

In Appeal No. 390 of 1863 the Assistant Judge of the District of the Konkan at Saual infirmed the Decree of the Hojjet Mullian who had decreed for Plaintiff

A Special Appeal was preferred in the High Court on the grounds that the decision of the Assistant Judge is contrary to Law in that
(a). It is opposed to the ruling in

in Special Appeal No. 31.-
(b) It is opposed to the evi-
dence of the Plaintiff (respon-
dent) himself.-

(c) It is inequitable.-

(d) It is against Law to +
urge the ignorance of the Res-
pondent, when his agent had
full knowledge of the trans-
actions.-

The Court reverses the decree of the
Assistant Judge, and throws out the
Plaintiff's claim.

Costs on Special Respondent

Joseph Arnold

Attorney at Law,

H. Weston.

MEMORANDUM OF COSTS incurred in Special Appeal No. 374

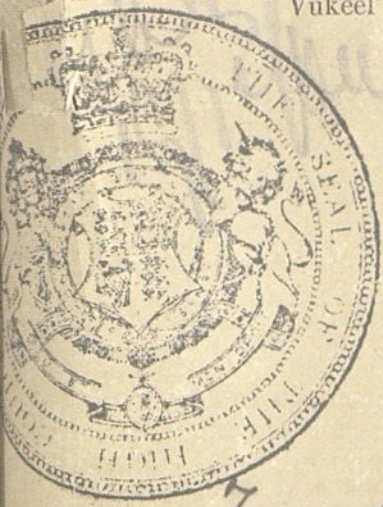
of 1864 against the decision of the Assistant Judge of the District of the *Konkum* and disposed of on the 25 Nov^r 1864 by reversing the decree of the Asst^d Judge and throwing the ^{Plaintiff's} ~~same~~ *plea* with costs.

BY THE APPELLANT

<i>In the District.</i>			
In the <i>Moonsiff's Court</i>	12 15 9	r	
In the <i>Asst^d Judge's Court</i>	8 6 9	r	
			21. 66. r
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	4 " "	r	
Stamps for copies of Decree and Judgment	3 8 " "	r	
Stamp for Vukeelutnama <i>two</i>	4 " "	r	
Batta for Process and Postage	3 2 " "	r	
Sectioner's Fee	1 4 " "	r	
Vukeel's Fee	1 14 9	r	
			17. 129. r
			39 33. r
		Rupees.....	

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Moonsiff's Court</i>	22. 9 9	r	
In the <i>Asst^d Judge's Court</i>	2 14 9	r	
			25. 86. r
<i>In this Court.</i>			
Stamp for Vukeelutnama	2 " "	r	
Vukeel's Fee	1 14 9	r	
			3 14 9 r
		Rupees.....	29 73. r



For Seal

Plaintiff's Registrar

The 25 day of November 1864